

[Shri Swaran Singh]

He said, "What is meant by 'more fully'?" It is quite obvious that so far they had changed from the fixed boundary to a disputed boundary. Now we hope that our view-point which we have presented from time to time will be taken into consideration more fully. That is, partially it was taken into consideration before. Now it will be taken into consideration more fully. It is a simple English word. I do not know why Mr. Kanwar Lal Gupta asked me a question about this. . . (Interruptions) Samar Guhaji, why do you join with the Jana Sangh in this? My English may be bad but Mr. Mody can very well correct my English. For me it is a foreign language. If he says it is bad English, I do not know. I can only plead that if Mr. Piloo Mody thinks it is bad English, it must be bad English because his English is definitely better than mine.

About the last question that he asked as to why other East European countries also have followed the soviet stand in this respect, I would like to say that there is no question of following the Soviet stand in this respect. I clarified the whole position when this matter was discussed in September. This is a legacy of pre-Independence period when the Soviet Union accepted the Chinese stand as against the British stand on the extent of the Indian territory. This has continued thereafter and this was there when the type of government in China was different and when the geo-political situation also was entirely different. It is not a question of the East European countries following the Soviet Line. From pre-independence period, a certain delineation of the then Chinese and the then British Indian territory was adopted by the Soviet Union and that has continued. Now we are making serious efforts to get this rectified.

13.00 hrs.

Towards the end, Sir, may I say, I am grateful to him for withdrawing that expression, but I do not want to be apologetic? It is our considered policy to have friendly relations with the United States of America, with the Soviet Union, and in fact, with all the countries of the world, more so, with the big powers and the super-powers, and we should not try to liquidate the goodwill and the friendship that has existed between these

countries just because of argument on a particular issue. On basic economic matters and defence matters and in several political matters like Jammu and Kashmir we have consistently received support from the Soviet Union and this should not be liquidated by these irresponsible expressions that arose from the other side. Thank you.

## PAPERS LAID ON THE TABLE

REPORT AND CERTIFIED ACCOUNTS OF  
SHIPPING DEVELOPMENT FUND COMMITTEE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAGHU RAMAIAH):  
I beg to lay on the Table a copy of the Report  
and Certified Accounts (Hindi and English  
versions) of the Shipping Development Fund  
Committee for the year 1968-69, together  
with the Audit Report thereon, under sub-  
section (6) of section 16 of the Merchant  
Shipping Act, 1958. [Placed in Library. See  
No. LT-4480/70].

REPORT OF THE COMMITTEE ON PUBLIC  
RELATIONS AND PUBLICITY IN PUBLIC UNDER-  
TAKINGS

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH): On behalf of Shri Vidya Charan  
Shukla, I beg to lay on the Table a copy of  
the Report of the Committee on Public  
Relations and Publicity in Public Under-  
takings (Hindi and English versions). [Placed  
in Library. See No. LT-4481/70].

## MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the  
following message received from the Secre-  
tary of Rajya Sabha:—

"In accordance with the provisions  
of sub-rule (6) of rule 186 of the Rules  
of Procedure and Conduct of Business in  
the Rajya Sabha, I am directed to return  
herewith the Taxation Laws (Amendment)  
Bill, 1970, which was passed by the Lok  
Sabha at its sitting held on the 17th

November, 1970, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.02 hrs.

### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAGHU RAMAIAH):  
With your permission, Sir, I rise to announce  
that Government Business in this House  
during the week Commencing from 7th  
December, 1970, will consist of:—

- (1) Consideration of any item of Govern-  
ment Business carried over from to-  
day's Order Paper.
- (2) Discussion and voting on:—  
Demands for Excess Grants (Rail-  
ways) for 1968-69.  
Supplementary Demands for Grants  
(Railways) for 1970-71.
- (3) Consideration of motions for modi-  
fication of Nationalised Banks  
(Management and miscellaneous Pro-  
visions) Scheme, 1970.
- (4) Consideration and passing of:—  
The Newspaper Finance Corporation  
Bill, 1970.  
The Air Corporations (Amendment)  
Bill, 1970, as passed by Rajya Sabha.
- (5) Discussion on the Resolution tabled  
by Shri Jyotirmoy Basu and others  
seeking repeal of the West Bengal  
(Prevention of Violent Activities)  
Act, 1970, on Thursday, the 10th  
December, 1970.
- (6) Further discussion on the motion re-  
garding Report of Study Team on  
Prohibition at 5 p.m. on Thursday,  
the 10th Decemter, 1970.

श्री अटल बिहारी वाजपेयी (बलराम-  
पुर): मंत्री महोदय द्वारा जो अगले सप्ताह

के बिजनैस के बारे में घोषणा की गई है उसमें  
उनके हाउस में पेश होने की तारीखें नहीं  
बतलाई गई हैं . . .

अध्यक्ष महोदय: यह सब बिजनैस  
ऐडवाइजरी कमेटी में आयेगा और माननीय  
सदस्य भी उस कमेटी में हैं वहां डिसाइड  
कर लीजियेगा।

श्री अटल बिहारी वाजपेयी: पहले  
बिजनैस ऐडवाइजरी कमेटी की रिपोर्ट पेश  
होने पर सदन में बहस होती थी लेकिन अब  
मिनिस्टर के स्टेटमेंट पर बहस होने लगी है।

अध्यक्ष महोदय: आप वहां पर होंगे  
और भी सभी पार्टियों के होंगे और वहां हम  
लोग बात करके तय कर लेंगे।

श्री अटल बिहारी वाजपेयी: पहले तो  
मंत्री महोदय ने अगले सप्ताह के कार्यक्रम के  
बारे में घोषणा कर दी और अब बिजनैस  
ऐडवाइजरी कमेटी के लिए जो हमें कहा जा  
रहा है तो क्या बिजनैस ऐडवाइजरी कमेटी के  
आधिकार में होगा कि वह उसमें फेरबदल या  
ऐडिशन कर सकते यदि हां तब तो ठीक है।

स्वर्गीय दीन दयाल उपाध्याय की हत्या के  
सम्बन्ध में चन्द्रचूड़ कमिशन की जो रिपोर्ट  
आई है उस पर हम सदन में थोड़े समय की  
बहस चाहते हैं। वह बहस संसद् के इस सत्र  
के उठने के पहले होनी चाहिए चाहे अगले  
हफ्ते की जाय या उससे बाद में।

श्री कंबरलाल गुप्त (देहली सदर):  
यह अलीगढ़ युनिवर्सिटी का बिल बहुत दिनों  
से पड़ा है और वहां अलीगढ़ में उसके बारे  
में आन्दोलन हो रहा है तो यह जानबूझकर  
सरकार क्यों नहीं उसको लाना चाहती?  
मेरा कहना यह है कि उसको जल्दी सदन के  
सामने लाया जाय ताकि अलीगढ़ के लोगों  
को जो असन्तोष है वह खत्म हो जाय।

SHRI M. L. SONDHI (New Delhi):  
There is an important matter pertaining to